

**GOVERNMENT OF MEGHALAYA
HEALTH & FAMILY WELFARE DEPARTMENT**

No.Health.140/2020/8,

Dated Shillong, the 19th June,2020.

ORDER

In view of the gradual easing of the lockdown, that was imposed to tackle the COVID -19 situation in the State, the following health protocol for markets is being issued for necessary information and compliance of all concerned :-

HEALTH PROTOCOL FOR MARKETS

General protocol for all markets:

1. All market Committee should constitute 'Market COVID-19 Management Committee' to ensure strict implementation of health protocols.
2. All markets must have adequate facilities for hand washing/ hand sanitization.
3. All markets should ensure that all shops are not open together. There should be odd - even numbered shops which would be allowed to open on alternate days.
4. The odd numbered shops would open on Mondays, Wednesdays and Fridays, while the even numbered shops would open on Tuesdays, Thursdays and Saturdays.
5. The shopkeepers would be responsible for maintaining physical distance between the customers, and avoid crowding at all times.
6. People should not shake hands, come in direct contact or hug each other in greeting.
7. All customers should also wear mask all the time while purchasing things from the market.They should practice hand-hygiene and physical distancing.
8. All shopkeepers and vendors must wear masks properly by covering their nose, mouth and chin parts of the face at all times.
9. The market committee must lay down fines for shop owners/people who do not wear masks or spit in open/ public places.
10. Market committees must ensure that regular sanitization of the markets are carried out before and after business hours and also frequently touched parts like door handles/ knobs are regularly cleaned.
11. There should be prominent health advisories displayed in the markets in local languages.
12. Market committees must ensure that customers bring their own bags and avoid the use of plastic bags as much as possible to minimise the chance of spread of the virus, as it lasts longer on smooth and non-porous surfaces in comparison to porous surfaces like cloth.
13. There should be minimal time spent by the customers at a Shop. More exposure might lead to cross-infections.
14. Markets must encourage cashless transactions, wherever feasible to minimise direct contact.
15. Garbage and waste disposal protocols as per CPCB must be ensured. There must not be any littering in the market area.

Additional protocol for vendors in Weekly Haat/ Roadside markets:

1. The Haat/ Roadside markets should ensure that there is at least 2 metres distance between the stalls/ vendors.
2. The customers should also maintain physical distance between themselves.

3. There should not be crowding in any shop.
4. There should be adequate hand washing facility in the market area.
5. Vendors should use masks and gloves at all times.
6. Customers should also be wearing masks all the time (even while speaking to vendors) and avoid spitting in open/ public places.
7. Vendors should be encouraged to keep prepacked portions to minimise direct contact.
8. Health advisories in local languages should be displayed prominently at entry points.
9. The people should be discouraged from sharing of cigarettes, bidis, chewing tobacco or betel nuts and leaves.
10. The entry and exit points should be kept separate.
11. People should be encouraged to bring their own carry bags.
12. Garbage and waste disposal protocols as per CPCB must be ensured. There must not be any littering in the market area.

Sd/-

Commissioner & Secretary to the Government of Meghalaya,
Health & Family Welfare Department

Memo No. Health.140/2020/8-A,

Dated Shillong, the 19th June ,2020.

Copy to:-

1. The Secretary to the Governor of Meghalaya, Shillong for kind information of Governor
2. The Private Secretary to Chief Minister, Meghalaya, Shillong for kind information of Chief Minister.
3. The Private Secretary to Deputy Chief Minister, Meghalaya, Shillong for kind information of Deputy Chief Minister.
4. The Private Secretary to Health Minister, Meghalaya, Shillong for kind information of Minister.
5. Private Secretaries to all Ministers, Meghalaya, Shillong for kind of Minister.
6. Chief Executive Members, Khasi Hills Autonomous District Council, Shillong/ Garo Hills Autonomous District Council, Tura / Jaintia Hills Autonomous District Council, Jowai
7. Private Secretary to Chief Secretary for kind information of the Chief Secretary.
8. The Additional Chief Secretaries/ Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
9. Director of Health Services (MI)/(MCH & FW)/(Research), Meghalaya, Shillong.
10. Director of Information & Public Relation for wide circulation in the Print/Electronic media of the State.
11. The Director General of Police, Meghalaya, Shillong
12. Deputy Commissioners,
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.
13. Joint Director of Health Services (MCH & FW) I/c IDSP, Meghalaya, Shillong.
14. District Medical & Health Officer,
East Khasi Hills, Shillong/ West Khasi Hills, Nongstoin/Ri Bhoi District, Nongpoh / West Jaintia Hills District, Jowai / West Garo Hills District, Tura / East Garo Hills District, Williamnagar / South Garo Hills District, Baghmara/North Garo Hills, Resubelpara/South West Garo Hills, Ampati/East Jaintia Hills, Khliehriat/ South West Khasi Hills, Mawkyrwat.

By Orders etc.,



(T.G. Momin, MCS)

Joint Secretary to the Government of Meghalaya,
Health & Family Welfare Department